

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 323 of 2013

Dated : 20th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Shasun Research Centre ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. D.R. Raghunath

Counsel for the Respondent(s): Officer Representatives for R-1

ORDER

At the request of the Learned Counsel for the Appellant, post the matter
for further hearing on 15.07.2014 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson